श्री सभापतिः श्रीमती प्रियंका चतुर्वेदी।

श्रीमती प्रियंका चतुर्वेदी (महाराष्ट्र)ः सभापति जी, आपका बहुत-बहुत आभार। मैं लोक सभा से...

श्री सभापतिः मैंने देखा। प्रियंका जी, मेरा सुझाव यह होगा कि आप बैठकर बोलिए।

Need for safe return of Indian sailors stranded in China

श्रीमती प्रियंका चतुर्वेदी (महाराष्ट्र)ः जी सर। मैं आपके समक्ष एक बहुत गंभीर और urgent विषय को लाना चाहती हूं। मैंने 31 दिसम्बर को माननीय एक्सटर्नल अफेयर्स मिनिस्टर को भी इस बारे में लिखा था। MV Jag Anand और MV Anastasia पर हमारे इंडियन सेलर्स चाइना सी में फंसे हुए थे और उनको किसी तरीके की मदद नहीं मिल रही थी। MV Jag Anand में जो इंडियन सेलर्स थे, वे वापस देश आ चुके हैं, परन्तु जो MV Anastasia में हैं, वे अभी भी चाइना सी में हैं और वहां से उनको वापस लाना, मैं मानती हूं कि हमारी प्राथमिकता होनी चाहिए। मैंने इस मुद्दे को हर पटल पर उठाया है और अब मैं आपके सामने इस मुद्दे को ला रही हूं। मैं एक्सटर्नल अफेयर्स मिनिस्टर से रिक्वेस्ट करूंगी कि जो लोग जुलाई, 2020 से वहां पर फंसे हुए हैं, उनको जल्द से जल्द देश वापस लाया जाए।

श्री सभापतिः प्रियंका जी, अच्छा है। यह मुद्दा महत्वपूर्ण है। श्रीमती वंदना चव्हाण।

पत्तन, पोत परिवहन और जलमार्ग मंत्रालय के राज्य मंत्री ; तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री मनसुख मांडविया)ः सर,..

श्री सभापतिः हां माननीय मंत्री जी, आप संक्षेप में respond करिए।

श्री मनसुख मांडवियाः सभापित महोदय, माननीय सदस्या ने जो issue सदन में उठाया है, उसके संदर्भ में मेरी Ports, Shipping and Waterways Ministry और External Affairs Ministry लगातार चाइना के एम्बेसडर के साथ सम्पर्क में है। एक शिप के कू वापस आ गए हैं और short time में issue resolve हो जाएंगे और हमारे जो सीफेअरर्स बाकी हैं, वे भी इंडिया में वापस आ जाएंगे।

MR. CHAIRMAN: Very Good.

DR. AMAR PATNAIK: Sir, I would like to associate myself with the Zero Hour mention made by the hon. Member.

DR. SASMIT PATRA: Sir, I would also like to associate myself with the Zero Hour mention made by the hon. Member.

SHRIMATI VANDANA CHAVAN: Sir, I would also like to associate myself with the Zero Hour mention made by the hon. Member.

MR. CHAIRMAN: Shrimati Vandana Chavan.

Need to increase efforts towards afforestation and conservation of forests and tree cover to meet 2030 carbon sink target

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, as a country, India and our hon. Prime Minister have played a stellar role at the COP-21 and made ambitious commitments at Paris.

On the renewable energy front, Sir, we are doing an exemplary job. It is now evident that we will exceed our commitments in the installation of solar energy. However, Sir, we are seriously lagging on the front of creation of the additional carbon sink to sequester the 2.5 to 3 billion tonnes of carbon dioxide equivalent by 2030 so as to be in keeping with the internationally-determined contributions.

Sir, there are several reports. Due to paucity of time, I will not read them out. All these reports reveal, Sir, that there is a major deficit and that we have a daunting task to achieve our targets. To reach the target of 2.5 to 3 billion tonnes of carbon dioxide by 2030, India will require 30 million hectares of land for afforestation. According to TERI, we have to densify the existing forests which is a conservative approach and it will achieve only one-third of the target. But the remaining two-third, Sir, will have to be achieved by afforestation of non-forest land. Sir, forest is a Concurrent subject and therefore the efforts of the State Governments are extremely important. Experts say that India has to double the rate of forest cover expansion.

Sir, I urge the Government to push the States to do their bit to encourage urban forests in the cities which is mandated by the Schedule 12 of the 74th Amendment to provide sufficient budgetary provision to involve public sector, and last but not the least, Sir, to urge that massive awarenesss programme be taken to ensure that citizens understand the importance of forests as carbon sinks and any interference with them will be treated as non-negotiable. Thank you, Sir.

DR. SASMIT PATRA: Sir, I would like to associate myself with the Zero Hour mention made by the hon. Member.